NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 256/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Care Container Pvt.Ltd.

V/s.

Aelius Pharma Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Lajiv Hingy
ilb L.H. Hingy
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ORDER CP 256/I&BC/NCLT/MB/MAH/2017

For want of time, by consent of both the parties, adjourned to 04.09.2017.

Suj-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)

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